

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 565  
ANSWERED ON FRIDAY, THE 20<sup>TH</sup> JULY, 2018  
ASHADHA 29, 1940 (SAKA)**

**STRENGTHENING OF SFIO**

**QUESTION**

**565. SHRI E.T. MOHAMMED BASHEER:  
SHRI KRUPAL BALAJI TUMANE:**

**Will the Minister of Corporate Affairs  
be pleased to state:**

**कॉरपोरेट कार्य मंत्री**

- (a) the details of total approved post of employees and officials in Serious Fraud Investigation Office (SFIO) during the last three years and the current year;**
- (b) whether there is an increase in the white collar crimes of the violation of the companies Act during the last three years and the Government has taken help from SFIO and if so, the details thereof;**
- (c) the number of cases initiated against the companies during the current year and the last three years and the progress made thereon;**
- (d) whether there is an actual shortage of staff in SFIO and as a result thereof SFIO is unable to discharge its duties properly and if so, the details thereof alongwith the steps taken by the Government to fill up these vacancies; and**
- (e) the details of the amount sanctioned/allocated to SFIO and the amount utilized by it during the said period?**

**ANSWER**

**THE MINISTER OF STATE FOR  
LAW & JUSTICE AND CORPORATE AFFAIRS**

विधि एवं न्याय और कॉरपोरेट कार्य राज्य मंत्री

**(SHRI P.P. CHAUDHARY)**

(श्री पी पी चौधरी)

**(a) : The details of the total sanctioned staff and officers posts in the Serious Fraud Investigation Office (SFIO) during the last three years and the current year are as under:-**

<b>Financial Year</b>	<b>Total Posts</b>
<b>2015-16</b>	<b>132</b>
<b>2016-17</b>	<b>133</b>
<b>2017-18</b>	<b>133</b>
<b>2018-19 (current year)</b>	<b>133</b>

**(b) & (c): Government had assigned investigations into the affairs of following companies to SFIO during the last three years and the current years:-**

<b>Financial year</b>	<b>Total No. of companies for which investigation has been assigned to SFIO</b>	<b>No. of Investigations completed by SFIO</b>
<b>2015-16</b>	<b>184</b>	<b>60</b>
<b>2016-17</b>	<b>111</b>	<b>87</b>
<b>2017-18</b>	<b>225</b>	<b>132</b>
<b>2018-19 (current year)</b>	<b>186</b>	<b>01</b>

**(d): As against sanctioned strength of 133 posts, 59 officers/officials are presently in position. However, the shortfall is made good to some extent by engaging consultants on short-term contract basis. Following steps have been taken to fill up the vacancies:-**

- (i) With a view to build permanent cadre of SFIO, the Recruitment Rules (RRs) of various posts have been reviewed and notified.**
- (ii) Constant efforts have been made to fill up vacant posts as per newly notified RRs.**

**(e): The budgetary details of SFIO for the past three years and the current year are as under:-**

**(Rupees in Crore)**

<b>S.No.</b>	<b>Year</b>	<b>Amount Allocated</b>			<b>Actual Expenditure</b>
		<b>Budget (BE)</b>	<b>Estimate</b>	<b>Revised Estimate (RE)</b>	
<b>1.</b>	<b>2015-16</b>		<b>Rs. 11.56</b>	<b>Rs. 10.50</b>	<b>Rs.10.18</b>
<b>2.</b>	<b>2016-17</b>		<b>Rs. 13.50</b>	<b>Rs. 15.18</b>	<b>Rs.14.53</b>
<b>3.</b>	<b>2017-18</b>		<b>Rs. 17.37</b>	<b>Rs. 18.66</b>	<b>Rs.14.84</b>
<b>4.</b>	<b>2018-19</b>		<b>Rs. 62.22</b>	<b>-</b>	<b>Rs. 4.71</b> <b>(upto 30.06.2018)</b>